

SCHEDULE
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF ASCENTIS
INDIA CONSTRUCTION PRIVATE LIMITED**

1.	Name of Corporate Person	Ascentis India Construction Private Limited
2.	Date of Incorporation of Corporate Person	06/06/2011
3.	Authority under Which Corporate Person Is Incorporated /Registered	Registrar of Companies-Delhi
4.	Corporate Identity Number of Corporate Person	U74140DL2011PTC220373
5.	Address of the Registered office of Corporate Person	Flat No. 401, 3rd Floor White House 382, Sant Nagar, East of Kailash, New Delhi-110065
6.	Liquidation Commencement Date Of Corporate Person	15/01/2020
7.	Name, Address, Email Address, Telephone Number and the registration number of the Liquidator	Naresh Verma 416/7 & 8, 1st Floor, Opposite Karkardooma Metro Station, Near Mata Mahamai Shiv Mandir), Karkardooma, Delhi-110092 E-MAIL ID: OFFICE.NVA@GMAIL.COM AND VL2020AIC@GMAIL.COM Contact No.- 9999971560 Registration number: IBBI/IPA-002/IP-N00054/2017-18/10106
8.	Last Date For Submission Of Claims	14/02/2020

Notice is hereby given that the Ascentis India Construction Private Limited has commenced voluntary liquidation on 15/01/2020.

The stakeholders of Ascentis India Construction Private Limited are hereby called upon to submit a proof of their claims, on or before 14/02/2020, to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: January 16, 2020

Place: New Delhi



Naresh Verma

Naresh Verma
Liquidator of Ascentis India Construction Private Limited
Regn. No.: IBBI/IPA-002/IP-N00054/2017-18/10106